

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava for R-33 to 37

Mr. Sriharsha Peechara for NDMC

APPEAL NO. 201 OF 2015 &
IA NO. 480 OF 2018
(Application for impleadment)

In the matter of:

Talcher-II Transmission Co. Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Buddy Ranganadhan
Ms. Malaika Prasad

Counsel for the Respondent(s) : Mr. Saurabh Mishra
Mr. Aditya Singh for R-1

Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Mr. Pulkit Agrawal for R-2

Mr. S. Vallinayagam
Mr. G.Umapathy for R-4

ORDER

List these matters for hearing on **05.07.2018, on Top of the Board** as requested by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member
bn/pr

(Justice N. K. Patil)
Judicial Member